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Cr1.A.No. 993 OF 2001
ITEM NO.102 (MM) COURT NO.7 SEC -II
DEATH CASE

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).993 OF 2001@@
EE

Devender Pal Singh Appellant(s)

VERSUS

State N.C.T. of Delhi & Anr. Respondent(s)
(with appln. for bail)

With
Death Ref. Case (Cr1.) No.2/2001

DATE: 31-10-2001 These matters were mentioned today. @@
BB

CORAM :
HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) : Ms. Neeru Vaid, Adv.

For Respondent(s) : Ms. Sunita Sharma, Adv. for
Mr. DS Mehra, Adv.

UPON being mentioned the Court made the following
O R D E R@@
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.SP2

At the request of learned counsel for the respondent
these matters are adjourned for two weeks for filing additional
documents.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master